

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 4/2016, TP 62-A/2016 to TP 62-E/2016 with
TP No. 62/397-398/NCLT/AHM/2016 (New)
CA No. 67/2015, 77/2015, 195/2015, 1/2016, 54/2016
CP No. 17/397-398/CLB/MB/2014 (Old)

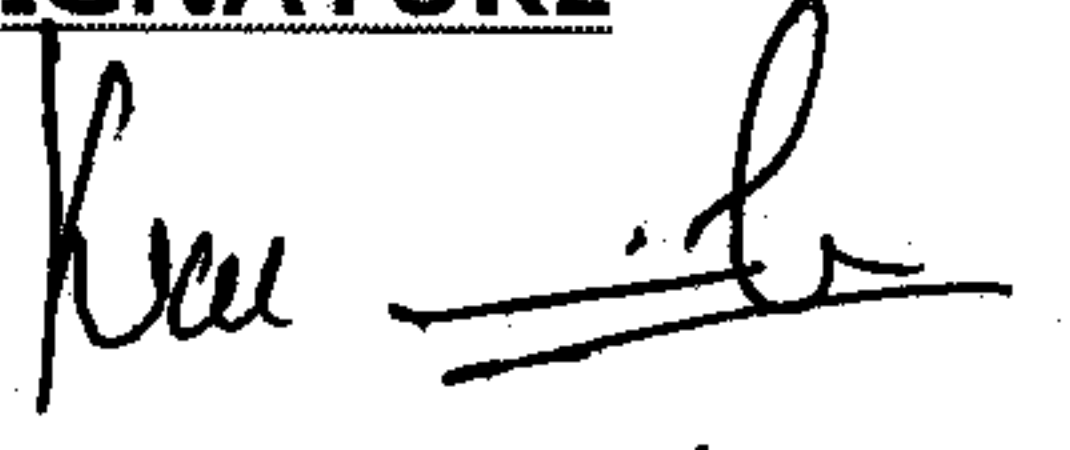
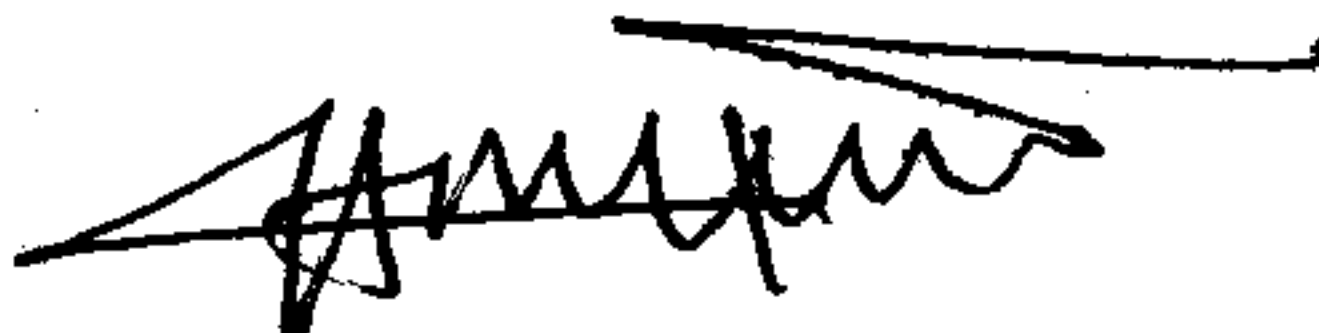
Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017**

Name of the Company: Mukund Subhash Karwa & Ors.
V/s.
Krishidhan Seeds Pvt. Ltd.


Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Kunal B Vaishnav	Advocate	Rep No. 1 to 5	
2.	HARMISH K. SHAH	Advocate	Petitioner	

ORDER

Learned Advocate Mr. Harmish Shah present for Petitioner. Learned Advocate Mr. Kunal Vaishnav present for Respondents no. 1 to 5.

Orders reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 31st day of May, 2017.